

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2011

Dated: 26th April, 2012.

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member
Hon'ble Mr. V. J. Talwar Technical Member**

M.P. Power Generating Co. Ltd. Appellant (s)

Versus

**M.P. Electricity Regulatory Commission Respondent(s)
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan**

Counsel for the Respondent(s) : Ms. Surbhi Sharma R-1

ORDER

**On the prayer of both the parties, post the matter for hearing
on 16th May, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

rkt